crease the area to an unlimited extent to make other people opium-oriented?

Oral Answers

MR. CHAIRMAN: That contingency probably has not arisen.

SHRI R. S. KHANDEKAR: The hon. Minister said that he had no information with regard to the proposals made by the Neemuch officials. May I know whether the Government would try t'o find out these recommendations from the office files and place them on the Table of the House so that we may know what were the suggestions made by the Neemuch officials?

SHRI B. R. BHAGAT: They are not placed on the Table. That is not the rule.

श्वी विमलकुमार मन्तालालजी चौरड़िया क्या शासन के पास कोई इस प्रकार की शिकायत भी लोगों की झाई है कि इन नियमों के कारण हार्डशिप होती है ? अधि-कारियों के द्वारा जो गल्ती की गई थी, जो कि माननीय उपमंत्री महोदया ने स्वीकार भी किया, उसकी वजह से काश्तकारों को हार्डशिप हुई है तो उसके प्रकाश में इसमें संशोधन करने के बारे में भी क्या कोई शिकयत आई थी ?

श्री वी० आर० भगत : ऐसी शिकायत बाती रहती हैं और उन पर हम छानवीन करते हैं और जहां जुरूरत पडऩी है बहां कार्यवाही भी करते हैं।

दामोदर घाटे निगम का फालतु सामान

*४४४. श्री राम सहायः क्या सिंखाई तथा विद्युत् मंत्री यह बताने की कृपा करेंगे किः

(क) ३१ मार्च, १९३२ को दानोदर घाटी निगम का मशीनरी, फालतू पूर्जी ग्रौर ग्राम सामान का २ करोड़ रूपये से अधिक का जो स्टाक फालतू घोषित किया गया था उसकी नवम्बर, १९६३ में स्थिति क्या थी; और

to Questions

(ख) उपरोक्त स्टाक में से कितनी कीमत का माल टेतूबाट परियोजना के लिए इस्तेमाल में लाया गया था, और कितनी कीमत का माल वेचा गया और कितना बाकी बचा हुआ है ?

t [Surplus stores op the Damodar Valley Corporation

◆545. SHRI RAM SAHAI: Will the Minister of IRRIGATION AND POWER be pleased t'o state:

(a) the position obtaining in November, 1963 of the stocks of machinery, spare parts and general stores worth more than two crores of rupees declared surplus on 31st March, 1962 in the Damodar Valley Corporation; and

(b) the value of the material out of the stocks mentioned above that was utilised for the Tenughat Project, and the value of the material sold and lying unused respectively?]

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) and (b) The position obtaining in November, 1963 'of the stocks of machinery and other stores declared surplus is not yet known. The requisite information is being collected and will be laid on the Table of the House.

Out of 8453 items of machinery, spares and general stores declared surplus as 'on 31st March 1962, altogether 377 items were awaiting disposal as on 19th February 1963. Out of these 377 items, 98 items have no value noted against them. The aggregate depreciated value of the remaining 279 items would be Rs. 34-23 lakhg only.

*[] English translation.

For Tenughat Project, 57 items of machinery were kept reserved besides spares worth Rs. 7:15 lakhs and general stores worth about Rs. 6-99 lakhs.

†[सिंचाई तथा विद्युत् मंत्री (डा० के० एल० राव): (क) और (ख) ग्रावश्यकता से ग्राधिक घोषित किये गये यन्त्र सामग्री के स्टाकों की ग्रीर दूसरे भण्डारों की नवम्बर, १९६३ में क्या स्थिति थी ग्रभी पता नहीं है। ग्रपेक्षित जानकारी इकट्ठी की जा रही है ग्रीर सभा की मेज पर रख दी जाएगी।

३१-३-६२ को ग्रावश्यकता से अधिक घोषित की गई यन्त्र सामग्री, फालतू पुर्जे और साधारण भण्डारों की ८४४३ वस्तुओं में से कुल ३७७ वस्तुओं का निपटान १९-२-६३ को प्रतीक्षित था। इन ३७७ षस्तुओं में से ९८ वस्तुओं के बाजार-भाव नहीं दिखाये गये हैं। बाकी २७९ वस्तुओं का समस्त अपकृष्ट मूल्य केवल ३४.२४ लाख रुपये होगा।

तेनूघाट परियोजना के लिए, ७ ९५ लाख रुपये की कीमत के पुर्जे और लगभग ६. १९ लाख रुपयों की कीमत के साधारण भण्डारों के अतिरिक्त यन्त्र सामग्री की ४७ वस्तुम्रों का पूर्वरक्षण कर दिया गया है।]

श्री राम सहाय : क्या में यह जान सकूंगा कि यह २ करोड़ रुपये का सरप्लस स्टाक खरीदने का क्या कारण था ग्रौर किसकी गल्ती से इतना ज्यादा खरीदा गया ?

DR. K. L. RAO: The construction of the Demodar Valley Project involved an expenditure of nearly Rs. 160 crores. Therefore, a surplus of Rs. 2 crores is really not very much and as given in the answer most tof it has been disposed of. Also, it is to be noted that Rs. 2 crores is the book value and not the real value— .book value as paid at the time of purchase.

†] Hindi translation.

श्री राम सहाय : यह २ करोड़ रुपये की बुक बैल्यू आपने बताई है, तो क्या मैं यह जान सकूंगा कि दरग्रस्ल में किस कीमत का वह माल है और उसे किस कीमत पर आपने डिसपोज आफ किया ?

DR. K. L. RAO: I do not have that figure but the depreciated value tof the items still remaining is Rs. 34 lakhs.

श्री राम सहाय: क्या यह बात मालूम कर सकूंगा कि इस माल को बेचने में क्या डिसपोज श्राफ करने में दरअरल कुछ मुनाफा हुआ या कुछ नुकसान हुआ?

DR. K. L. RAO: In the disposal we did not make any loss or profit. The book values are there and the items are advertised and especially for the projects and even otherwise for the public also they are disposed of at the btfok value.

SHRI KRISHNA CHANDRA: May I know whether among the surplus stores there are any spare parts which were never required?

DR. K. L. RAO: The fact that so many have been disposed of generally indicates that most of these items were useful ones but I would not categorically say that they were all required or n'ot required.

श्री विमलकुमार मन्नालालजी चौरड़ियाः क्या श्रीमान यह बतलाने की कृपा करेंगे कि जो माल बुक वैल्यु के हिसाब से था उसको बुक वैल्यू पर ही बचा गया या उसका टेंडर काल कर के उसे बेचा गया, पहली बात; ग्रीर दूसरी बात यह कि इस बात के लिये शासन ने क्या प्रकाशन लिया कि जो बोली लगाने वाले हैं वे रिंग फार्म नहीं कर सकें ग्रीर शासन को ग्रच्छा पैसा मिले, इसकी क्या व्यवस्था की गई ?

DR. K. L. RAO: The book values are' shown in the books and as I have submitted already these items we try

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to dispose of as far as possible to the river valley projects and other Government 'organisations.

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SHRI V. M. CHORDIA: I wanted to know whether the goods were sold at the book value or whether they were disposed of by calling for tenders from the purchasers and what precautions the G'overnment took so that the purchasers may not form a ring as was done in the Chambal Valley Project.

DR. K. L. RAO: That is exactly what I have submitted already. These articles are disposed of at the book value and generally these are disposed of to Government organisations, river valley projects, etc. and it is only in very exceptional cases these are auctioned when after extensive advertisements we find there are no enquiries from the public bodies.

SHRI S. C. DEB: May I know, Sir, whether some of the spare parts can be used in some other river valley projects?

DR. K. L. RAO: That is what has been done. As I stated already, out of 8,400 items only 377 are remaining today. Nearly 8,100 items have been disposed of by transfer to other projects.

MR. CHAIRMAN: Next question.

AMERICAN ARCHITECT FOR INDIAN PAVILION AT NEW YORK WORLD FAIR

*546. Shrimati TAR A RAMACHAN-DRA SATHE: Will the Minister of INTERNATIONAL TRADE be pleased to state:

(a) whether an American architect bas been engaged to construct the Indian pavilion at the New York World Fair to be held in 1964-65; and

(b) if so, the reason therefor?

THE MINISTER OF INTERNATIONAL TRADE (SHRI MANUBHAI SHAH): (a) Yes, Sir. An American

architectural firm has been engaged in the capacity of Associate Architects.

to Questions

(b) According to the Fair Regulations and the New York State Act, it is necessary that a registered architect or professional engineer licensed by the State of New York should be associated with an Indian architect for the preparation of plans, supervision of the construction of the building etc

SHRIMATI TARA RAMACHANDRA SATHE: May I know the name of the architect and his qualificationsr

SHRI MANUBHAI SHAH: Mr. Sto-norov.

MR. CHAIRMAN: She wants to knovy his qualifications also.

SHRI MANUBHAI SHAH: He is a licensed architect of the State of New York. United States.

SHRIMATI TARA RAMACHANDRA SATHE: Some time back another exhibition was held in Delhi. May I know whether the American pavilion was designed by an Indian architect at that time?

SHRI MANUBHAI SHAH: This does not refer to what happened at the Indian exhibition here. Every State Government or foreign Government, which exhibited their goods either here 'or elsewhere, under the International Fair Convention, had to have an architect of their own country and of the country where they exhibited their goods.

SHRI N. M. LINGAM: I just wanted to know the amount of remuneration that is going to be paid to the American architect.

SHRI MANUBHAI SHAH: That depends upon the actual job work. There is nothing like a flat remuneration. It will depend on the percentage from time to time.